

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-622(PB)/2017

IN THE MATTER OF:

Maj. Gen. S.C. Gonga & Ors.

.... **APPLICANT / PETITIONER**

Vs

M/s. AMR Infrastructure Ltd.

.... **RESPONDENT**

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

PRESENTS:

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**For the Petitioner(s):- Mr.Krishnamohan Menon, Mr. Vijnesh Singh &
Mr. Chetan Priyadarshi, Advocates**

For the Respondent(s):- Mr. Sidharth Bauthia, Advocate for the Intervener

ORDER

For order, see (IB)-02(PB)/2017